Name of the Corporate Debtor: Karuturi Ceramics Private Limited; Date of Commencement of CIRP: 24-04-2024; List of Creditors as on: 23-07-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	738823344	1	738823344	88.24	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	10	2101726	10	2101726	0.25	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	07	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	4	78008522	4	78008522	9.32	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	20620821	22	18369599	2.19	0	2251222	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		37	839554413	37	837303198	100.00	0	2251222	0	